

direct Express Trains.

[Translation]

**(v) Need to take steps to revive the Government Opium and Alkaloid Works, Ghazipur (Uttar Pradesh)**

SHRI ZAINUL BASHER (Ghazipur): The Government Opium and Alkaloid Works, Ghazipur, U.P. is one of the oldest industrial units in the country. The Opium Unit was established in 1820 and its sister wing of Alkaloid in 1942. Since then it has been a source of income to the Government exchequer earning foreign exchange and a means of livelihood to the workers of this factory. All along the years it was a profit earning unit but now it is being classified as one of the losing units. The industry is making losses as the building and machinery in use are out of date, the rate of coal consumption is very high, unnecessary establishments and offices have been opened in the big cities like DELHI, Gwalior and Lucknow; and the price of products which is much below its cost prices has not been revised for long.

In 1984-85, a huge amount was spent in procuring modern machinery from abroad which is still lying unused blocking about a crore of rupees.

Instead of modernising the unit and establishing subsidiaries which may consume its finished products, the government is contemplating to close one shift in the factory.

I request the hon. Finance Minister to look into the problems of this industry and take urgent necessary action to remove the bottlenecks so that this industry is revived to its old glory.

**(vi) Demand for implementing the Mahajan Commission's Report on Maharashtra-Karnataka Boundary dispute**

SHRI V.S. KRISHNA IYER (Bangalore South): The statement made by the Maharashtra Chief Minister in the Maharashtra Assembly recently that Maharashtra has offered Rs. 100 crores to Karnataka in lieu of Belgaum has hurt the feelings of the people of Karnataka. So far as Karnataka is concerned, Belgaum question is a settled issue. The Centre should advise Maharashtra not to re-open the issue. It is nearly 20 years since the Mahajan Commission Report was published. Instead of implementing it, the Union Government is keeping quiet over the matter. I strongly urge the Union Government to implement the Mahajan Commission Report.

**(vii) Demand for setting up a fund for rehabilitation of workers returning to Kerala after termination of their contracts in the Gulf countries.**

SHRI K. MOHANDAS (Mukundapuram): A large number of Keralites working in the gulf-countries are returning as the job opportunities have come down there. Most of these people were poor workers who had gone in search of jobs after selling almost every valuable thing they had. Through their hard work they earned foreign exchange for the country. After returning they are facing unemployment. Kerala is already facing acute unemployment with 28 lakhs of educated people in the live register of employment exchanges. It is beyond the capacity of the State to provide jobs to these people who after living in comparatively better conditions find it difficult to adjust to the new situation. This will lead to social tensions in the State.

I would, therefore, request the Central Government to set up a fund for the rehabili-